

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 124

IA No. 389/2024  
In  
CP(IB) No. 588/Chd/HP/2019  
(Admitted)

**IN THE MATTER OF:**

BMSS Steel Industries Pvt. Ltd

...Petitioner/ Operational Creditor

Vs.

Forge India Pvt. Ltd.

...Respondent/ Corporate Debtor

**Under Section:     9, 60(5), IBC 2016**

Due to paucity of time, the matter could not be taken up today, hence  
the matter is adjourned to 17.04.2024.

-sd-  
Court Officer

February 14, 2024  
SM